

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.186/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors. -Versus- R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV

PETITIONERS

AND

SUMIT BINANI,
INTERIM RESOLUTION
PROFESSIONAL

Kanishk Khetan
13/7/17

ORDER

Ld. Counsel on behalf of Interim Resolution Professional is present.

It appears from the order sheet that on 03/07/2017 order was passed for appointment of Resolution Professional and direction was issued that letter be written to IBB of India for appointment of Resolution Professional but till date no compliance has been made. The Registry is directed to send copy of the order dated 03/07/2017

to Insolvency and Bankruptcy Board of India through E-mail and submit the report by 14/07/2017.

List the matter on 26/07/2017 for further order till then IRP shall continue to function as RP.

Promotors are directed to provide the information as sought from IRP within 7 days.


(Vijai Pratap Singh)
Member (J)